

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2525
ANSWERED ON:25.07.2014
LAND CUSTOM STATIONS
Chaudhury Shri Jitendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of notified Land Custom Stations (LCSs) functional/existing along the Indian border, particularly in North-Eastern States and along the Indo- Bangla border;
- (b) whether there is demand for operationalising border trades (export and import) from either side through the Sabroom and Dhalai Ghat (Kamalpur) LCSs; and
- (c) if so, the details thereof along with the time by which the operationalisation of border trade is expected?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) The details of the notified Land Customs Stations(LCSs) along the Indo-Bangladesh Border is at Annexure-A and that in the North Eastern Region is at Annexur -B.
- (b) & (c) Sabroom and Dhalaighat are both notified as LCSs under Section 7 of the Customs Act, 1962. Border trades are operationalised through LCSs. There is a demand from the State Government of Tripura for upgrading the existing LCS at Dhalaighat and has accordingly requested for funding under the central component of ASIDE Scheme of D/o Commerce. Detailed feasibility Report showing project cost of Rs. 21.32 Crores has been furnished by the State Government. This has been examined as per the guidelines of the ASIDE Scheme and the State Government of Tripura has been requested to remove some discrepancies for taking further necessary action.